SCHOOL OF FOREIGN LANGUAGES

Written Answers

*226. SHRI H. V. TRIPATHI: Will the Minister of Defence be pleased to state:

- (a) the number of persons who passed the Interpretership course from the School of Foreign Languages in each language since 1951-52; and
- (b) the number of examinees who (i) passed; and (ii) failed during 1956-57 and 1957-58 in each language course conducted by that School?

DEPUTY MINISTER DEFENCE (SHRI K. RAGHURAMAIAH): (a) and (b). Two statements placed on the Table of the Rajya Sabha.

STATEMENT

I. Number of persons who passed the Interpretership course

Language	es				Number of persons
Chinese				•	ŤI.
French					9
German					6
Japanese					I
Persian					7
Russian					Ŕ
Tibetan					2
			TOTAL		44

II. Number of passes and failures in each language course in 1956-57 and 1957-58 conducted by the School of Foreign Languages.

Languages	•		of per- s passed	No. of persons failed
		1956-5		
	Prel	iminary	course	
Arabic Chinese Prench German Japanese Persian Russian Tibetan			2 12 47 7 5 24 1	2 15 1 1 6 2
	TOTAL.		98	27

L inguages		No.	of per- s passed	No. of persons failed
	Aa	lvance:	d course	
Arabic .			3	
Chinese .	•	•	2	• •
French .	•	•	5	• •
Persian	•	•	4 6	2 I
Russian .	•	•	0	1
			20	3
In	terpri	tershij	p course	
Chinese .			4	
1957	-58 (up to	31-1-58)	
i	Prelir	ninary	course	
Arabic .			2	
Burmese			3	2
Chinese .	•	•	3	3
French .	•	•	30	21
German .	•	•	38	10
Persian . Russian .	•	•	3 38	.3
Kussian .	•	•	30	35
			117	74
	Adı	anced	COUTSE	
German,			7	٠.
In	terpr	etershi	p course	
Chinese .			1	
French .			4	• .~
German.			I	I
Japanese		•	1	1
Persian .		•	2	• •
Tibetan .	•	•	2	•••
			11	2

to Questions

OFFICE ACCOMMODATION FOR THE HIMA-CHAL PRADESH TERRITORIAL COUNCIL AND RESIDENTIAL ACCOMMODATION FOR THE STAFF OF THE COUNCIL

*230. SHRIMATI LILA DEVI: Will the Minister of Home Affairs pleased to state:

- (a) whether it is a fact that Himachal Pradesh Territorial Council is experiencing difficulty in suitable office accommodation as well as residential accommodation for staff; and
- (b) if so, what action has taken by Government in this connection?

MINISTER OF HOME THE (SHRI GOVIND BALLABH AFFAIRS PANT): (a) and (b). Two buildings called "Ava Lodge" and "Red buildings" have been placed at the disposal of the Territorial Council. The office of the Council is located in the Ava Lodge while the Red Roof has been given to the Chairman for his residence. The Council's request for more office accommodation is receiving consideration. No request has been received by the Government of India. for additional residential accommodation.

EMBEZZAMENT CASES PENDING AT THE TIME OF FIRE IN THE HIMACHAL PRADESH SECRETARIAT

*231. Shrim/ti LILA DEVI: Will the Minister of Home Affairs be pleased to state the number of cases of embezzlement from the various Departments pending with the Himachal Pradesh Administration at the time when the Himachal Pradesh Secretariat building caught fire?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Nine.

PURCHASE OF FURNITURE FOR HIMACHAG PRADESH CECRETARIAT

*232. SHRIMATI LILA DEVI: Will the Minister of Home Affairs be pleased to state:

- (a) what is the amount of expenditure incurred in 1957-58 on the purchase of furniture for the Himachal Pradesh Secretariat; and
- (b) who were the officers deputed to make these purchases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Total expenditure incurred so far is Rs. 72,944,52.

(b) Purchases were made by an Emergency Purchase Committee consisting of the Assistant Secretaries, Development, Finance and Administration Departments.

TEMPORARY GOVERNMENT EMPLOYEES AND THEIR CONFIRMATION

- 39. Shri MAHESWAR NAIK: Will the Minister of Home Affairs be pleased to lay on the Table of the House a statement showing:
- (a) the classwise number of temporary Government of India employees who had put in continuous service for more than five years as on the 1st January, 1956; and
- (b) the classwise number of such employees amongst them who have since been confirmed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

सोरथ जिले में समुद्र तल से सोने ग्रीर गिन्नियों की प्राप्ति

- ४०. श्री नवाब सिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि ६ फरवरी, १६५८ को सीमाशुल्क अधिकारियों ने सोरथ जिले में पोरबन्दर बंदरगाह के निकट समुद्रतल से बड़ी मात्रा में सोना और बड़ी संख्या में गिन्नियों को प्राप्त किया है;
- (ख) यी हां, तो इस घटना का विवरण क्या है और कितना सामान मिला है; और
- (ग) क्या इस सम्बन्ध में कुछ जांच पड़ताल की गई है ग्रीर यदि हां, तो उसका क्या परिणाम निकला है?